

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 30.09.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S. 271/2003	O.S. 376/2009
2. O.S. 86/2009	O.S. 392/2009
3. O.S. 1406/2014	O.S. 884/2010
HEARING	HEARING
4. O.S. 588/2006 C/W 538/10	O.S. 574/2011
5. FDP. 7/2009	O.S. 1484/2012
6. O.S. 1706/2007	O.S. 604/2013
7. O.S. 349/2013	EX. 39/2013
8. O.S. 210/2016	O.S. 90/2017
9. O.S. 1050/2016	O.S. 1504/2018
10. O.S. 1442/2018	O.S. 1320/2019
11. O.S. 554/2020	O.S. 824/2019
EVIDENCE	O.S. 648/2020
12. O.S. 38/2003	EVIDENCE
13. O.S. 598/2016	O.S. 534/2013
14. O.S. 916/2019	O.S. 180/2015
15. O.S. 590/2020	O.S. 788/2016

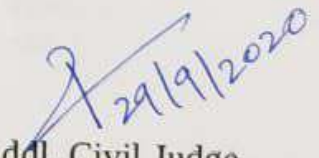
Jeetu
29/9/20
I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated: 27.08.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 30.09.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 240/2004	16) Mis. 46/2013
2) O.S 2312/2007	17) O.S 992/2014
3) O.S 148/2010	18) O.S 1312/2014
4) O.S 1282/2011	19) O.S 1592/2014
5) O.S 1628/2013	20) O.S 1002/2016
6) O.S 1176/2014	21) O.S 210/2017
7) O.S 220/2015	22) O.S 260/2017
8) O.S 1266/2015	23) O.S 578/2018
9) O.S 1476/2015	24) O.S 1418/2018
10) O.S 148/2016	25) O.S 950/2019
11) O.S 964/2017	26) O.S 98/2020
12) O.S 1264/2017	27) O.S 806/2020
HEARING	ORDERS
13) O.S 1620/2008	28) O.S 812/2020
14) O.S 690/2011	29) O.S 820/2020
15) O.S 1292/2011	JUDGMENT
	30) O.S 672/2018


IInd Addl. Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 30-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00-12:00 AM</u>				
1	O.S. 489/2012 (EVIDENCE.) IA/1/2012		KAVITHA Vs NARASIMHAIAH	S.N.R and ASSOCIATES
2	O.S. 731/2012 (EVIDENCE.) IA/1/2012		BRIGADE ENTERPRISES LTD. Vs SUDHAKAR	AJAY SHANKAR RAO
3	O.S. 1099/2013 (EVIDENCE.) IA/1/2013		B.N. VENKATASWAMY Vs SAMPATH KUMAR	KALYAN.R
4	O.S. 1615/2014 (EVIDENCE.) IA/1/2014 IA/2/2014		E B MOIDEEN REP BY KRISHNA M Vs JAYALAKSHMI V	B.M.S.P ASSOCIATES
5	O.S. 1679/2014 (EVIDENCE.) IA/1/2014		D SURESH Vs R RAMAKRISHNA	OMKARESHA
6	O.S. 269/2016 (EVIDENCE.) IA/1/2016		PREMA Vs DEVARAJU N K	N.SHAMANNA
7	O.S. 703/2017 (EVIDENCE.) IA/1/2017		PAPANNA Vs CHAURI MUTTU	NAGARAJU K
8	O.S. 719/2017 (EVIDENCE.) IA/1/2017		R JAYASHREE Vs RAGHU RAMAN RAMANTHAN	GOPAL SINGH
9	O.S. 541/2018 (EVIDENCE.) IA/1/2018		K. JAYARAMU Vs VENKATARAMANAPPA	M. MOHAN KUMAR
<u>12.00- 1.00 PM</u>				
10	O.S. 589/2013 (HEARING) IA/1/2013		R.RAMAKRISHNA Vs SHANKARANANDA	RAJAGOPALA NAIDU, K.R.PRADEEP AND ASSOCIATES
11	O.S. 319/2009 (HEARING)		HEMALATHA. K. V. Vs Y. N. PADMANABHA REDDY	N. NAGARAJA and ANOTHER
12	O.S. 39/2011 (HEARING)		CHIKKA LAKKANNA Vs MUNIYAPPA ALIAS DEKAPPA	J.V CHANDRASHEKAR
13	O.S. 707/2011 (HEARING) IA/1/2011		JAYAMMA Vs SHOBHA	CHANDRAPPA and ASSOCIATION
14	O.S. 1389/2014 (HEARING) IA/1/2014		PADMAVATHAMMA Vs SHARAD	B. R. PRAKASH
15	O.S. 537/2017 (HEARING) IA/1/2017 IA/2/2017		H SWAROOP Vs RAMESH GOWDA	M VINAYA KEERTHY

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 30-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 251/2018 (HEARING) IA/1/2018		D.P. NEELAMMA Vs MANJUNATH	L.N.C
17	O.S. 109/2019 (HEARING) IA/1/2019		K. DEVI RP BY B GEVAN KUMAR Vs MANOHAR MURTHY	V NARENDRA
18	O.S. 1643/2019 (HEARING) IA/1/2019		CLN PROPERTIES PRIVATE LIMITED REP BY AMIT DANGI Vs M. SOMASHEKAR	C.K NANDAKUMAR
19	O.S. 415/2013 (EVIDENCE.) IA/1/2013		M.RAMESH Vs MUNILAKSHMAMMA	B.K.DEVARAJ
20	O.S. 15/2007 (ARGUMENTS) IA/1/2007		T. A. PUTTANNA Vs CHIKKANNA	M. V. CHANDRSHEKHARA REDDY
21	O.S. 471/2007 (ARGUMENTS) IA/1/2007		M. MODEEN Vs V. MUNIKRISHNAPPA	K. V. SHENOY and ANOTHER
22	O.S. 673/2009 (ARGUMENTS) IA/1/2009		A. S. RAJA Vs M. V. SUDHAKAR GUPTA	C. SHANKAR REDDY
23	O.S. 791/2009 (ARGUMENTS) IA/1/2009		SUJATHA VIKRAM PATIL Vs VULCAN INTERNATIONAL BROKERS LTD.	SURESH. Y. and OTHERS
24	O.S. 1137/2009 (ARGUMENTS) IA/1/2009 IA/2/2009		HANUMAIAH Vs THE SECRETARY KIADB	M. SHIVARAJA
25	O.S. 103/2013 (ARGUMENTS) IA/1/2013		RAJU Vs LALITHA	S.M.RAJASHEKARAI AH
26	O.S. 629/2013 (ARGUMENTS) IA/1/2013 IA/2/2013		LAKSHMI ANAND KODANGAL Vs UMASHANKAR	B.V.RAMA MOORTHY AND OTHERS
27	O.S. 675/2019 (ARGUMENTS) IA/1/2019		KHURSHID JAHAN Vs SADIYA RAHMAN	SIDHARTH
28	O.S. 171/2020 (ORDERS.) IA/1/2020		SHASHANKA SURESH Vs K C KRISHNA REDDY	C.NAGARAJ
29	O.S. 807/2020 (ORDERS.) IA/1/2020		REGINNA Vs KUMAR	M.R ANNA MARIYAPPA
30	O.S. 815/2020 (ORDERS.) IA/1/2020		B SHANKAR Vs K B SUMA	N DINAKAR

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 30-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	O.S. 187/2018 (JUDGEMENT)		CORPORATION BANK REP BY C GOPALIAH Vs HANUMANTHARAYAPPA	H.M. DEVAGURAJA
32	O.S. 1637/2019 (CALL ON) IA/1/2019		RAMESH Vs SRINIVAS ALIAS SEENAPPA	RAMESHA B.N
Cases listed below are adjourned due to Covid 19				
33	O.S. 1131/2012 (HEARING) IA/1/2012 IA/2/2012	12-10-2020 (11:00-12:00 AM)	DODDANNA Vs THE SECRETARY TO GOVERNMENT OF KARNATAKA	H. NAGARAJA
34	O.S. 1231/2011 (HEARING) IA/1/2011 IA/2/2011	12-10-2020	N NAGARAJU GPA HOLDER Vs BBMP THE COMMISSIONER	M.S.PURUSHOTHAMA RAO
35	O.S. 103/2014 (HEARING) IA/1/2014	12-10-2020	JAYALAKSHMI Vs HANUMAREDDY @ HANUMANTHAREDDY	DEVADAS G SRINIVAS
36	O.S. 267/2015 (HEARING) IA/1/2015	12-10-2020	SUBBAMMA REP BY GPA CHANNARAYAPPA Vs THE JOINT REGISTRAR OF CO OPERATIVE SOCITIES	B J KRISHNA
37	O.S. 203/2017 (ARGUMENTS) IA/1/2017	12-10-2020	SHIV SHAL FOOD PRODUCTS PVT LTD REP BY SUNIL KUMAR AGARWAL Vs THE COMMISSIONER BBMP	
38	O.S. 1189/2014 (SUMMONS) IA/1/2014	10-11-2020 (10:00-11:00 AM)	PILLAPPA Vs NARAYANASWAMY	H.V.R.R.
39	O.S. 1489/2015 (SUMMONS)	10-11-2020 (10:00-11:00 AM)	YUKEN INDIA LTD REPTD C.NARASIMAHAN Vs SUVERA FLUID POWER PVT LTD REP VENUGOPAL REDDY	B.S.ARAVINDA BABU.
40	O.S. 913/2016 (SUMMONS)	10-11-2020 (10:00-11:00 AM)	MUNIYAPPA Vs DODDAVENKATAPPA	MSN
41	O.S. 1255/2017 (SUMMONS) IA/1/2017	10-11-2020 (10:00-11:00 AM)	GANGADHAR Vs Y.B.SHIVASHANKAR	KVK
42	O.S. 139/2018 (SUMMONS) IA/1/2018	10-11-2020 (10:00-11:00 AM)	VIJAYALAKSHMI Vs LAKKAMMA	SUMATHI K.Y
43	O.S. 155/2018 (SUMMONS) IA/1/2018	10-11-2020 (10:00-11:00 AM)	AFROZE PASHA Vs SHAHEENA BEGUM	S.A.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 30-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	O.S. 279/2018 (SUMMONS)	10-11-2020 (10:00-11:00 AM)	SRINIVASA REDDY Vs NARAYANASWAMY	ANJANEYA A.B.,
45	O.S. 387/2018 (SUMMONS) IA/1/2018	10-11-2020 (10:00-11:00 AM)	H.A LOKESH Vs RAVINDRA	LPR
46	O.S. 457/2018 (SUMMONS) IA/1/2018 IA/2/2018	10-11-2020 (10:00-11:00 AM)	ROBIN JOE OOMMEN Vs RADHAMMA	DILRAJ ROHIT SEQUEIRA
47	O.S. 505/2018 (SUMMONS) IA/1/2018	10-11-2020 (10:00-11:00 AM)	RAMU Vs KAMALAMMA	SRINIVAS MURTHY
48	O.S. 615/2018 (SUMMONS) IA/1/2018 IA/2/2018	10-11-2020 (10:00-11:00 AM)	JACINTHA D LIMA Vs A. KRISHNAPPA	CYRIL PRASAD PIAS
49	O.S. 617/2018 (SUMMONS) IA/1/2018 IA/2/2018	10-11-2020 (10:00-11:00 AM)	AUGUSTINE D LIMA Vs A. KRISHNAPPA	CYRIL PRASAD PAIS
50	O.S. 669/2018 (SUMMONS) IA/1/2018	10-11-2020 (10:00-11:00 AM)	P. MUTHUKUMARAN Vs DHANJAYA	P. NEHRU AND ASSOCIATES
51	O.S. 748/2018 (SUMMONS) IA/1/2018 IA/2/2018	10-11-2020 (10:00-11:00 AM)	JOHN RAJENDRA KUSHAL Vs RADHAMMA	DILRAJ ROHITH SEQUERIA
52	O.S. 810/2018 (SUMMONS) IA/1/2018	10-11-2020 (10:00-11:00 AM)	AJAY KUMAR SINGH Vs S. BHASKAR	S.D VIJAYA LAKSHMI
53	O.S. 1389/2018 (SUMMONS) IA/1/2018 IA/2/2018	10-11-2020 (10:00-11:00 AM)	C N KRISHNAMURTHY Vs MEARISH THOMAS	LAKSHMI PATHI REDDY
54	O.S. 971/2019 (SUMMONS) IA/1/2019 IA/2/2019	10-11-2020 (10:00-11:00 AM)	S. HEMANTH KUMAR Vs LANDCO HOSKOTE HIGHWAYS LTD REP BY ITS DIRECTOR	C.S PRASANNA KUMAR
55	O.S. 973/2019 (SUMMONS) IA/1/2019 IA/2/2019	10-11-2020 (10:00-11:00 AM)	B.R. ARUNDATHI Vs LANDCO HOSKOTE HIGHWAY LTD REP BY ITS DIRECTOR	C. S PRASANNA KUMAR
56	O.S. 1063/2019 (SUMMONS) IA/1/2019 IA/2/2019	10-11-2020 (10:00-11:00 AM)	PSR PROJECTS AND CONSTRUCTION INDIA PRIVATE LIMITED REP BY VISWA MOHAN MANDALAPU Vs B.R. VENUGOPAL	K.V SHIVA REDDY

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
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Cause List Date: 30-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
57	O.S. 151/2020 (SUMMONS) IA/1/2020	10-11-2020 (11:00-12:00 AM)	RAMAKRISHNAN SUNDAR Vs NAGARATHNAMMA	K.V. VENKATESH
58	O.S. 159/2020 (SUMMONS) IA/1/2020	10-11-2020 (11:00-12:00 AM)	BIBIN RAJ K. Vs VENKATASWAMY	NAG ASSOCIATES
59	Misc 19/2019 (NOTICE) IA/1/2019	10-11-2020 (11:00-12:00 AM)	KAMALESH Vs KOLA PROPERTIES PVT LTD REP BY DIRECTOR SMT. K APARNA	NARAYANASWAMY C.
60	O.S. 745/2018 (EVIDENCE.) IA/1/2018	10-11-2020 (11:00-12:00 AM)	LAKSHMAMMA Vs BHADRACHARI	H. SHANTHI BHUSHAN
61	O.S. 766/2018 (EVIDENCE.) IA/1/2018	10-11-2020 (11:00-12:00 AM)	SUKHADA Vs KRISHNAMURTHY	K CHANDRANATH ARIGA
62	O.S. 1021/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	10-11-2020 (11:00-12:00 AM)	R. VENKATARAJU Vs THE COMMISSIONER	M. SHIVARAJA
63	O.S. 271/2006 (EVIDENCE.) IA/1/2006 IA/2/2006	10-11-2020 (12.00- 1.00 PM)	T.S. NAGABHUSHAN BHAT Vs S. BORAI AH	SHIVARAMAIAH
64	O.S. 1783/2008 (EVIDENCE.) IA/1/2008	10-11-2020 (12.00- 1.00 PM)	B. M. PRAKASH Vs MUNINARAYANAPPA	CHANNABASAVESWARA PRAKASH
65	O.S. 157/2011 (EVIDENCE.)	10-11-2020 (12.00- 1.00 PM)	CHANNAPPA Vs CHANNAKRISHNAPPA	
66	O.S. 1231/2019 (EVIDENCE.) IA/1/2019	10-11-2020 (12.00- 1.00 PM)	ALLAH BAKASH Vs D.R. EJAZ	R.B SADASHIVAPPA
67	O.S. 907/2012 (CALL ON)	10-11-2020 (12.00- 1.00 PM)	K HARISH Vs NARAYANASWAMY	
68	O.S. 1303/2014 (CALL ON) IA/1/2014 IA/2/2014	10-11-2020 (12.00- 1.00 PM)	B.G.LEELAVATHI Vs GANGAMMA	BSN, HKV, MS
69	O.S. 1057/2015 (CALL ON) IA/1/2015	10-11-2020 (12.00- 1.00 PM)	NARAYANAMMA Vs C.M.NAGABHUSHANA	B.S.RADHANANDAN.
70	O.S. 959/2019 (OBJECTIONS) IA/4/2019 IA/3/2019 IA/1/2019 IA/5/2019 IA/2/2019	10-11-2020 (12.00- 1.00 PM)	PRESTIGE SHANTINIKETAN APARTMENT OWNERS WELFARE ASSOCIATION REP BY SECRETARY Vs BANKE RASTOGI	VIKAS MAHENDRA

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 30-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
71	O.S. 1669/2019 (SUMMONS) IA/1/2019	10-11-2020	KEMPAMMA Vs TULASAMMA	M. MOHAN KUMAR
72	O.S. 1670/2019 (SUMMONS) IA/1/2019	10-11-2020	RAHUL SINGH Vs TULASAMMA	M. MOHAN KUMAR
73	O.S. 1671/2019 (SUMMONS) IA/1/2019	10-11-2020	K. JAYARAJU Vs TULASAMMA	M. MOHAN KUMAR
74	O.S. 1677/2019 (SUMMONS) IA/1/2019	10-11-2020	GAIBAN S.K Vs SAPNA P.S SINGH	SURENDRA KUMAR N.
75	O.S. 1717/2019 (SUMMONS) IA/1/2019	10-11-2020	K.C. NARAYANA SWAMY PROPRIETOR OF YASHAS MINERALS Vs UNION BANK OF INDIA	RAHAMATHULLA SHARIFF
76	O.S. 31/2020 (SUMMONS) IA/1/2020	10-11-2020	AMARNATH Vs PRABHA	V.N KUMAR
77	Misc 10/2020 (SUMMONS) IA/1/2020	10-11-2020	DASHARATHAM BITLA Vs LAKSHMAIAH	MARKOS AND CO.
78	O.S. 69/2020 (SUMMONS) IA/1/2020	10-11-2020	M. KARUMURI SATYANARAYANA Vs VIDYA ALIAS VIDYAVATHI M.	B.N NARAYANASWAMY
79	O.S. 95/2020 (SUMMONS) IA/1/2020 IA/3/2020 IA/2/2020	10-11-2020	AXISS DENTAL PVT LTD REP BY SAJU KOROTHAN Vs VIVEK PASRICHA	A MAHESH CHOWDHARY
80	O.S. 119/2020 (SUMMONS) IA/1/2020	10-11-2020	P. JYOTHI Vs ANDANAPPA	S. NAGARAJA
81	O.S. 557/2020 (SUMMONS) IA/1/2020	10-11-2020	KANTILAL NARAN LIMBANI ALIAS KANTHILAL NARAYAN REP BY CHIMAN LAL Vs PRABHAKAR REDDY	S.Y. KUMBAR
82	O.S. 558/2020 (SUMMONS) IA/1/2020	10-11-2020	PRAVEEN MANJI LIMBANI Vs PRABHAKAR REDDY	S.Y. KUMBAR
83	O.S. 559/2020 (SUMMONS) IA/1/2020	10-11-2020	ARJAN RATANSI LIMBANI ALIAS ARJUN PATEL REP BY ARVIND PATEL Vs PRABHAKAR REDDY	S.Y. KUMBAR

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 30-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
84	O.S. 560/2020 (SUMMONS) IA/1/2020	10-11-2020	ISHVARLAL RATHNSI LIMBANI ALIAS ESWAR PATEL REP BY DEEPAK PATEL Vs PRABHAKAR REDDY	S.Y. KUMBAR
85	O.S. 571/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020	10-11-2020	MANJUSHREE LAND DEVELOPERS AND CONSTRUCTIONS REP BY R RAMAMURTHY Vs CHIEF ENGINEER	DEVAGURURAJA
86	O.S. 733/2020 (SUMMONS) IA/1/2020	10-11-2020	G C GOPAL Vs LALITHA	JANARDHANA.N
87	O.S. 737/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020	10-11-2020	ABHINAV K JAYARAM Vs VALSA GEORGE	L.M.CHIDANANDAYYA
88	O.S. 741/2020 (SUMMONS) IA/1/2020 IA/2/2020	10-11-2020	KRISHNAPPA M Vs PUTTAIAH	SIDDHARTH B.MUCHANDI
89	O.S. 745/2020 (SUMMONS) IA/1/2020 IA/2/2020	10-11-2020	ROSE MERI Vs PATRICK	THYAGARAJA S